Per capita expenditure on health and family welfare

96. SHRI S. SHAHABUDDIN: Will the Minister of HEALTH be pleased to state:

(a) the estimate of per capita national expenditure on health and family welfare;

(b) the number of qualified medical and para-medical personnel per thousand persons; and

(c) the estimate of number of hospital beds per thousand persons?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR); (a) The per capita expenditure on Medical and Public Health for the year 1976-77 has been estimated as Rs. 11.60.

(b) The number of qualified medical and para-medical personnel during the year 1978-79 was 0.27 and 0.17 respectively per thousand population.

(c) As on 1-1-1979 the number of hospital beds was 0.71 per thousand population.

Annual growth-rate of population

97. SHRI S. SHAHABUDDIN: Will the Minister of HEALTH be pleased to state:

(a) what is the number of vasectomies done in the country during the years 1976-77, 1977-78 and 1978-79;

(b) what is the latest estimate of the annual rate of net growth of population; and

(c) what measures Government propose to take to reduce the growth rate in order to achieve zero rate of net growth by the year 2000?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) The number of vasectomies done during 1976-77, 1977-78 and 1978-89

Years			No. of Vasectomic done		
1976-77	. ,		4	6,199,158	
1977-78				187,609	
1978-79		*	÷.	390,184	

to Questions

Figures are provisional.

is given below:

(b) The estimate of annual rate of growth for the year 1979-80 is 19.5 per thousand. This rate is based on population projectionc approved by the Expert Committee on Population Projections appointed by the Planning Commission under the Chairmanship of the Registrar General of India.

(c) At present the growth rate of population is 1.95 per cent per annum. Achievement of a zero growth rate is not possible by 2000. Efforts would be made to gradually reduce population growth by. a reduction in both the birth and death rates so as to achieve a growth rate close to 1 per cent by 2000. Even this will require tremendous efforts both on the Health and Family Welfare fronts throughout the country.

Stoppage for Rajdhani Express at Fatna

98. SHRI S. SHAHABUDDIN: Will the Minister of RAILWAYS be pleased to state:

(a)' whether Government propose to make Patna instead of Moghul-sarai a halt for the Rajdhani Express;

(b) whether Government also propose to introduce more local trains between Patna and Moghulsarai; and

(c) whether it is proposed to eliminate stoppages at Danapore, Arrah and Buxar for fast trains, like Tin-sukhia, Jayanti Janta, Vikram Sheela, between Patna and Moghulsarai?

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THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF); (a) A_s 101)102 Rajdhani Express trains do not pass through Patna, the question of providing stoppage of this train at Patna doec not arise.

(b) Not in the immediate future.

(c) 153/154 Bi-weekly Jayanti Janata Express and 167(168 Vikram Sheila Bi weekly Express trains are stopping at Danapur, Arrah and Buxar. Due to the acceleration of 155/156 Tinsukia Mail from November 78, the stoppages at Arrah and Buxar were withdrawn. It is, however, stopping at Danapur primarily for operational reasons There i_s no proposal to withdraw these stop pages for the present.

Leasing out of houses to foreign missions

99. SHRI S. SHAHABUDDIN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that some officials of his ministry have leased houses, owned by them or their dependants to foreign missions or their officials;

(b) whether it is also a fact that such transactions are against the Central Government conduct rules;

(c) whether Government will place on the Table of the House a list of such officials with the names and designations of the tenants and the rents received; and

(d) whether any such officials are in occupation of Government accommodation?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) Under the Central Civil Services (Conduct) Rules, 1964, Government servants can enter into transactions with any foreigner, foreign Governent, foreign organisation or concern for leaving their immovable property, but only with the previous sanction of the Government.

(c) and (d) The requisite information i_g being collected and will be laid on the Table of the House.

Anti-India tirade by Bangladesh Authorities

100. DR. BHAI MAHAVIR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the virulent anti-India tirade being carried on by Bangladesh;

(b) whether it is a fact that the Indo-Bangladesh Treaty of 1972 is being condemned as a document of slavery; and

(c) if so, what steps are being taken to improve relations with Bangla desh?

MINISTER OF THE EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) From time to time certain sections of the Bangladesh press and political circles have expressed anti-India sentiments during recent months. The attention of Bangladesh authorities was drawn to these trends both here in Delhi as well as through our High Commission in Dacca. As for the press we were informed that in view of the prevailing freedom, of press in Bangladesh the Government was not in a position to curb such adverse publicity. However, in the official statements or in the Government owned press reporting on India has been responsible and restrained. We have noticed that after the recent visit of President Ziaur Rahman anti-India propaganda in the non-official press has also receded.

(b) There has been no official comment from Bangladesh on this Treaty in the recent past. We on our part have also not made a mention of this Treaty in bilateral meetings or in other official exchanges.

(c) The Government of India remains committed to a policy of friendship